GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4702 ANSWERED ON:04.05.2012 MONITORING OF NRHM Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether most of the Rogi Kalyan Samities (RKS) and village health and sanitation committees have been functioning with little or no financial accountability costing the Government approximately Rs. 250 crore annually;

(b) if so, the details thereof;

(c) whether it is true that after seven years of launching of the National Rural Health Mission (NRHM), the NRHM monitors fail to furnish audited accounts to the Union Government;

(d) if so, the names of the monitoring agencies appointed to monitor the NRHM alongwith the details of financial accountability of such agencies;

(e) whether elaborate guidelines, developed in 2010 for maintaining audited accounts are being followed properly by these agencies; and

(f) if not, the action taken by the Union Government against these monitoring agencies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & (b): Under National Rural Health Mission (NRHM), States project their requirements of various activities in their Programme Implementation Plan(PIP) including that of RKS and VHSNCs. Based on the recommendations of National Programme Coordination Committee (NPCC). The Gol releases funds for approved activities.

It is not true that the RKS and VHSNCs have no financial accountability. To ensure finan cial accountability following mechanism has been stipulated under NRHM for RKS and VHSNCs. For RKS:

The GOI guidelines stipulate that the RKS has to keep regular accounts, get them audited annually by a Chartered Accountant firm and submit the same to District Collector for his observations. Further Annual Report and audited statement of accounts is to be approved by the Governing Body, which comprises of elected public representatives, senior Government functionaries, eminent citizens etc. Funds are provided to these RKS as per the level of their working. For VHSNC:

It comprises of Sarpanch/Pradhan, representativies of Gram Panchayat, Auxiliary Nurse Mid-Wife (ANM) of Sub-Centre, Anganwadi Worker (AWW) etc. The account of VHSNC is to be operated jointly by ANM of Sub-Health Centre and Sarpanch/Pradhna pertaining to that village. The VHSNC is accountable to the Gram Sabha.

(c) & (d): Health being a State subject, State Government implements the programmes and activities under NRHM. Under NRHM, no separate NRHM monitors or monitoring agencies have been appointed to monitor its implementation. However, Government has put in place appr opriate monitoring mechanisms for monitoring the implementation of NRHM

(e) & (f): In view of reply to (c) and (d) question does not arise.